

Title: Introduction of the Constitution (Amendment) Bill, 2004 (Amendment of article 80, etc.).

**15.32<sup>1/2</sup> hrs.**

**CONSTITUTION (AMENDMENT) BILL\***

**(Amendment of article 80, etc.)**

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.MR.DEPUTY-SPEAKER: The question is : "That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI PAWAN KUMAR BANSAL: Sir, I introduce the Bill.

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